

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4982  
ANSWERED ON:26.04.2010  
UNIQUE IDENTIFICATION AUTHORITY OF INDIA  
Choudhary Shri Harish;Sinh Dr. Sanjay

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to create a Unique Identification Authority of India in order to provide the people in rural areas and towns the same facilities as provided in urban areas;
- (b) if so, the details thereof;
- (c) the details and nature of work proposed to be got done through the said authority;and
- (d) the time by which the said authority is likely to be constituted?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a) to (d) The Government has set up ``Unique Identification Authority of India (UIDAI)`` in January 2009 with the mandate to issue Unique Identification (UID) Numbers to all residents in India. UIDAI has the responsibility to lay down plan and policies to implement the UID scheme, shall own and operate the UID database and be responsible for its updation and maintenance on an ongoing basis. The UID number will only guarantee identity, not rights, benefits or entitlements.